

centres in all the States. However, vocational training is given in the following units :—

- Artificial Limb Centre, Poona.
- Military Hospital, Aundh.
- Military Hospital, Namkum.
- Military Hospital, Kirkee.

The aim of the training given in these units is :—

- (a) as a part of therapy to regain lost muscle power/joint movement;
- (b) as a part of psychological rehabilitation; and
- (c) to create an interest in the disabled soldier to choose a profitable profession which he can practise after discharge from service.

Licences for Manufacture of Tape Recorders, Radio Receivers

1414. SHRI SITARAM KESRI: Will the Minister of DEFENCE be pleased to state :

- (a) whether it is a fact that Government have decided not to give more licences for the manufacture of tape recorders, radio receivers and other such like consumer goods ;
- (b) if so, the reasons therefor ;
- (c) whether capacities of the existing units are sufficient to meet the requirements of these goods ; and
- (d) if not, how Government propose to meet the requirements ?

THE MINISTER OF STATE IN THE MINISTRY DEFENCE (SHRI L.N. MISHRA) : (a) to (d). There is no ban on the licensing of additional capacity for radio receivers, tape recorders, record players, etc.

Additional capacity for T.V. receivers is not being licensed at present, as the licenced capacity of 30,000 sets per annum is considered adequate to meet the requirements of

Delhi and Srinagar. More capacity for T.V. Sets to meet the future requirements will be licensed shortly to meet the demand likely to be generated when now T.V. Stations are set up in other cities of the country.

Use of official stationery in the Election of Congress Parliamentary Party

1415. SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH ;
SHRI HARDAYAL DEVGUN :
SHRI RAGHUVIR SINGH
SHASTRI ;

Will the PRIME MINISTER be pleased to state :

- (a) whether her attention has been drawn to the news item appearing in the *Sunday Standard* of the 18th May, 1969 to the effect that a Minister of State had used Official stationery in canvassing the support for his favourites in the election to the Executive of the Congress Parliamentary Party ;
- (b) if so, the name of the Minister against whom this charge has been levelled and the factual verification of the same ; and
- (c) the action taken against the Minister concerned in the matter ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :
(a) Yes, Sir.

(b) and (c). Enquiries made do not suggest that any Minister had used official stationery for the purpose. It may, however, be added that, certain communications addressed by a Minister of State to his Party colleagues, which were written on private stationery and put in private envelopes, came to be closed in his official seals on them through inadvertence. As soon as this came to the notice of the Minister, he expressed regret to the Prime Minister for this lapse which took place at a junior level in his office.